

provide training, tools, content materials, videos, printed materials etc. for proper recycling.

Consultation before environmental clearance for dam building

2786. SHRI A. VIJAYAKUMAR: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of projects provided environmental clearance for dam constructions, during the past three years;
- (b) if so, whether stakeholders of interstate rivers were consulted before providing environmental clearance;
- (c) if so, the details thereof; and
- (d) if not, on what consideration environmental clearances were provided?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) Fifteen (15) projects relating to construction of dams/barrages have been accorded environmental clearance (EC) by the Ministry of Environment, Forest and Climate Change during the past three years. State-wise details of these projects are given in Statement (*See* below).

(b) and (c) The EIA Notification, 2006, provides for a public consultation process for grant of environmental clearance. However, the environmental clearance process has four distinct steps. Screening, Scoping, Public Consultation and Appraisal. Public Hearing which is a component of public consultations shall be held District wise at the site or its close proximity as prescribed in the Appendix (IV) of EIA Notification, 2006. In case the project site is extending beyond a State or Union Territory, the public hearing is mandated in each State or Union Territory in which the project is sited and the applicant shall make separate requests to each concerned State Pollution Control Board or Union Territory Pollution Control Board for holding public hearing as per the procedure.

(d) The proposals are processed for environment clearance as per the provisions under the Environment Impact Assessment Notification 2006. These projects are accorded clearance within the stipulated timeframe and after receiving requisite documents from the project proponents and State Government.

Statement

State-wise details River Valley & Hydroelectric Projects granted Environmental Clearance during the past 3 years (2016 to 2018)

Sl. No.	Name of State	Name of the Project	Date of Clearance
1	2	3	4
2016			
1.	Arunachal Pradesh	Simang -II (66 MW) Project in District East Siang of Arunachal Pradesh by M/s. Upper Simang Power Pvt. Ltd.	17.3.2016
2.	Arunachal Pradesh	Kangtangshiri HEP (75 MW) Project in District West Siang of Arunachal Pradesh by M/s. Kangtangshiri Hydro Power Pvt. Ltd	22.3.2016
3.	Uttarakhand	Naitwar-Mori HEP (60MW) Project in Uttarkashi of Uttarakhand - by M/s. SJVN Ltd.	16.6.2016
4.	Jammu and Kashmir	Kiru HEP (624 MW) in District Kishtwar of Jammu and Kashmir by M/s Chenab Valley Power Projects Ltd.	24.6.2016
5.	Karnataka	Savanur Integrated Micro Irrigation Scheme in District Haveri of Karnataka by Karnataka Neeravari Nigam Ltd. Government of Karnataka	26.10.2016
2017			
6.	Karnataka	Upper Krishna Project in Vijayapura District of Karnataka by M/s. Karnataka Neeravari Nigam Ltd. Government of Karnataka	1.2.2017
7.	Madhya Pradesh	Bina Complex Irrigation and Multipurpose Project in District Sagar of Madhya Pradesh by Water Resources Department, Govt of Madhya Pradesh	22.2.2017
8.	Jammu and Kashmir	Kwar HEP (540 MW) in Kishtwar District of Jammu and Kashmir by M/s Chenab Valley Power Projects Ltd	10.4.2017

1	2	3	4
9.	Karnataka	Upper Bhadra Lift irrigation Project Chikkamagalur District, Karnataka by M/s Krishna Bhagya Jala Nigam Ltd, Government of Karnataka	10.7.2017
10.	Karnataka	Tubachi-Bableswara Project in Bagalkot District of by M/s Karnataka Neeravari Nigam Ltd., Government of Karnataka	31.7.2017
11.	Madhya Pradesh	Ken-Betwa Link Project Phase-I in Panna District of Madhya Pradesh by National Water Development Agency and Government of Madhya Pradesh	27.8.2017
2018			
12.	Karnataka	Shiggaon Lift Irrigation Project in Haveri District of by M's Karnataka Neeravari Nigam Ltd., Government of Karnataka	23.2.2018
13.	West Bengal	Turga Pumped Storage (1000 MW) Project in Purulia District of West Bengal by M/s. West Bengal State Electricity Company Ltd	2.7.2018
14.	Odisha	Construction of Additional Spillway of Hirakud Dam in Sambalpur District of Odishaby Water Resources Department, Government of Odisha	2.7.2018
15.	Uttar Pradesh	Extension, Remodelling and Modernization (ERM) of Kosi Canal System in Rampur District of Uttar Pradesh by UP Irrigation and Water Resources Department, Government of Uttar Pradesh	26.9.2018

Elevated road in Bandipur forest

2787. SHRI M.P. VEERENDRA KUMAR: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the response of Government to the proposal for elevated road over the forest to overcome the ban on night travel on the Bandipur forest stretch of Calicut-Bangalore road;

(b) the status of the proposal, expected time of clearance and completion of the elevated road project;